

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram,
New Delhi-110066

Dated 26-4-21

Notice

As COVID 19 cases are increasing everyday and considering the safety of all concerned, the Hon'ble President directs that Principal Bench of the Tribunal will not sit from 26-4-21 to 30-4-21.

Division Bench matters of Bangalore Bench and Allahabad Bench listed during the above period shall also stand adjourned.

By Order,


26.4.21
(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Members, CESTAT, New Delhi.
3. PA to Registrar, CESTAT New Delhi.
3. Deputy Registrars/Assistant Registrars, CESTAT, New Delhi / Bangalore/ Allahabad.
4. Bar Association, CESTAT, New Delhi/Bangalore/Allahabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/Bangalore/Allahabad.
6. Notice Board/Website.